



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.10.2025

NOTICE

Please take notice that the following matters listed for hearing in the Court – III on 16.10.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 258 of 2025 Part Heard	Noble Co-Operative Bank Ltd. Vs. Gagan Gulati, Liquidator of Pantel Technologies Pvt. Ltd.	Govind Bhardwaj	Harish Taneja Riya Kaur Arora- for Liq.
2.	Comp. App. (AT) (Ins) No. 292 of 2025 Part Heard	ARC Research and Development Centre Limited & Anr. Vs. Liquidator of Adya Oils and Chemicals Ltd. & Ors.	Henna George	Ravi Raghunath- R1
3.	Comp. App. (AT) (Ins) No. 2063 of 2024 Part Heard	Identity Science Company Ltd. Vs. SonalPlasrub Industries Pvt. Ltd.	Anjali Sharma	Deepak Biswas Siddharth Swain

By order of Hon'ble Chairperson
-Sd/-
Registrar